

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1054/(MAH)/2017

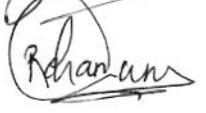
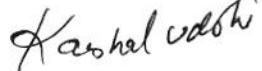
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 30.06.2017

NAME OF THE PARTIES: SM Dyechem Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
16	Archana S. Sanap	Petitioner	
1.	Council Rchan Cama		
2.	Ach. Kaushal Udeshi San M/s Sanjay Udeshi & Co.		

ORDER

CP No. 1054/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 18.7.2017.

Sd/-
V. NALLASENAPATHY
 Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
 Member (Judicial)